by the trading public in regard to delayed shitting of parcels ; and

(d) if so, what action is proposed to be taken against the said handling contractor ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) to (d) Information is being collected and will be laid on the Table of the Sabha.

## GOODS HANDLING CONTRACT \*QH Allahabad and Juhi Stations

# 1616. SHRI N. K. SHEJWALKAR : SHRI J. P. YADAV :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the TENDER COMMITTEE recently recommended tenders for goods handling contracts at Allahabad and Juhi including Fazalganj for acceptance by the competent authority on lump-sum basis ignoring the specific terms and conditions for the tender; and

(b) if so, what action is proposed to be taken against the Tender Committee for recommending such irregular tenders for acceptance by the competent authority?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) and (b) The Tender Committee recommended the award of the goods handling contracts at Allahabad and Juhi including Fazalganj at lump-sum rates instead of rates for individual items of work. The circumstances in which the recommendation was made are under investigation. The question whether any action against the members of the Committee is warranted will be decided after the investigation is completed.

## PRODUCTION OF CONVETOR-BELT IN PONDICHERRY

ltil7. SHRI S. SIVAPRAKASAM : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have received any applications for the grant

of licences for producing conveyor-belt which will be used at Neyveii, from new entrepreneurs of the Union Territory of Pondicherry; and

to

(b) if so, what is Government's reaction in the matter?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) No, Madam. Conveyor belting is on the banned list for the current licensing policy.

(b) Does not arise.

#### FUNCTIONAL INDUSTRIAL ESTATE FOR RAILWAY EQUIPMENT AT NAGPUR

# 1618. SHRI T. G DESHMUKH : SHRI N. P. CHAUDHRI:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state the reasons for dropping the scheme for the Functional Industrial Estate for Railway Equipment at Nagpur while other two such Estates for Automobile and Electronic «t Bombay and . Poopa are progressing well?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE COMPANY AND AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) · The Government of Maharashtra proposed to establish a Functional Industrial Estate for wire-based industries at Nagpur as ancillary to a Wire Rod Mill and Wire Drawing Unit. However, these two units did not materialise. Therefore, the ancillary estate for wire-based industries could not be established and had to be dropped.

#### SMALL INDUSTRIES INSTITUTE AT NAGPUR

## 1619. SHRI T. G. DESHMUKH : SHRI N. P. CHAUDHRI :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether Central Government have recently received any recommendation from the Government of Maharashtra in regard to the opening of a branch of Small Industries Institute at Nagpur; and

(b) if so, what decision has been taken thereon?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) Yes, Madam.

(b) The matter is under consideration.

### APPLICATIONS FOR INDUSTRIAL LICENCES FROM VLDARBA AND MARATHWADA

1620. SHRI T. G. DESHMUKH : SHRI N. P. CHAUDHRI :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the number of applications received during the last two years for the grant of Industrial Licences from Vidarba and Marathwada areas of the Maharashtra State ; and

(b) what decision has been taken thereon ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) and (b) Separate statistics for Vidarba and Marathwada areas of the Maharashtra State are not available, but so far as Maharashtra State is concerned, 238 applications were received in 1967 of which 99 were approved and 127 were rejected. In 1968, 232 application were received out of which 76 have been approved and 109 have been rejected.

#### BOKARO STEEL PLANT

# 1621. SHRI ARJUN ARORA : SHRI KRISHAN KANT :

Wilt the Minister of STEEL AND HEAVY ENGINEERING be pleased to state J.

(a) the number of Soviet experts working at the. Bokaro Steel Plant; and

(b) the steps taken to speed up the work there?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT): (a) As on 30th June, 1969, there were 163 Soviet specialists working at the Bokaro Steel Project.

(b) The progress of civil engineering works, supply and erection of structural, refractories, plant and equipment, etc., is being reviewed from time to time and joint discussions are held at frequent intervals between various agencies including Soviet representatives to ensure that work is speeded up to the maximum extent possible. Where it is apprehended that indigenous supplies would not be available in time to suit the schedule, as for instance, in the case of some Steel Plates and refractories necessary imports have also been allowed so as not to delay the construction of the Project.

## IMPROVEMENT IN SERVICE CONDITIONS OF RAILWAY ENGINE CREW

1622. SHRI MULKA GOVINDA REDDY : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have any proposal under consideration to improve the service conditions of the engine crew in the Indian Railways; and

(b) if so. the details thereof?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) No.

(b) Does not arise.

#### REVIEW OF PRIVILEGES OF MEMBERS OF LEGISLATURES

1623. SHRI	MULKA GOVINDA
REDDY : Will	the Minister of LAW
AND SOCIAL	WELFARE be pleased
to state :	

(a) whether Government's attention has been drawn to a suggestion made